

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2957**  
**TO BE ANSWERED ON MARCH 27, 2023**

**MINORITY BENEFICIARIES OF PRADHAN MANTRI AWAS YOJANA (URBAN)**

**NO. 2957.                      SHRI ABDUL WAHAB:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) the number of homes provided to the minorities under Pradhan Mantri Awaas Yojana (PMAY-U) in the last five years, year wise and State wise; and
- (b) the number of minorities who are in need of houses, State-wise details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

(a) & (b): 'Land' and 'Colonisation' are State subject. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries, including minorities, across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.

PMAY-U is demand driven scheme and there are no fixed targets. Identification of beneficiaries is done by respective State/ UT Governments as per scheme guidelines. The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Under PMAY-U, as on 13.03.2023, 120.43 lakh houses, including 15,38,549 houses for minorities, have been sanctioned. The details of beneficiaries/households from minority communities benefitted under PMAY-U during last five years, year-wise and State-wise is annexed as Annexure.

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**Annexure referred in reply to Rajya Sabha Unstarred Q No. 2957 due for 27-03-2023**

**State/UT wise details of houses sanctioned for minorities  
during each of the last five years under PMAY-U**

Sl.No.	States/UTs	Houses Sanctioned since Inception (Nos)	Houses Sanctioned Year wise (Nos)				
			F.Y.2017-18	F.Y.2018-19	F.Y.2019-20	F.Y.2020-21	F.Y.2021-22
1	AndhraPradesh	2,08,757	27,771	8,774	55,425	52,609	42,387
2	Bihar	53,222	8,483	19,105	6,873	5,753	1,594
3	Chhattisgarh	14,303	3,302	3,253	1,776	1,826	3,047
4	Goa	533	31	101	74	245	82
5	Gujarat	42,796	4,362	10,527	8,578	7,692	8,037
6	Haryana	5,936	2,737	1,213	237	907	517
7	HimachalPradesh	766	60	13	65	150	152
8	Jharkhand	43,384	7,392	1,289	5,056	3,207	12,470
9	Karnataka	74,305	18,590	18,945	14,119	5,341	4,662
10	Kerala	55,012	16,562	12,003	2,949	5,585	9,787
11	MadhyaPradesh	1,05,354	21,589	29,511	13,359	5,127	21,431
12	Maharashtra	1,31,296	5,051	46,574	17,479	16,811	30,201
13	Odisha	11,317	1,561	3,192	762	1,167	3,751
14	Punjab	37,476	204	2,572	13,048	2,377	1,966
15	Rajasthan	15,012	2,264	1,776	1,312	2,036	2,270
16	TamilNadu	64,324	11,907	12,250	8,134	8,555	8,088
17	Telangana	8,914	968	1,049	661	2,813	999
18	UttarPradesh	3,48,884	74,428	1,28,199	60,882	43,286	21,974
19	Uttarakhand	5,352	1,430	148	1,385	688	204
20	WestBengal	1,32,684	9,925	23,764	13,558	22,535	38,895
<b>Sub-total(States):-</b>		<b>13,59,627</b>	<b>2,18,617</b>	<b>3,24,258</b>	<b>2,25,732</b>	<b>1,88,710</b>	<b>2,12,514</b>
21	ArunachalPradesh	6,918	3,603	111	847	4	2,319
22	Assam	45,183	11,095	580	14,786	6,019	10,462
23	Manipur	8,754	3,549	2,365	-	1,294	768
24	Meghalaya	4,545	727	1,386	2,315	50	14
25	Mizoram	39,251	18,349	296	415	9,675	402
26	Nagaland	31,009	4	11,394	6,109	3,991	9
27	Sikkim	292	255	1	7	15	14
28	Tripura	6,055	1,544	336	17	538	528
<b>Sub-total(NEStates):-</b>		<b>1,42,007</b>	<b>39,126</b>	<b>16,469</b>	<b>24,496</b>	<b>21,586</b>	<b>14,516</b>
29	A&NIsland(UT)	6	3	1	-	2	-
30	Chandigarh(UT)	117	3	11	26	40	36
31	DNH&DD(UT)	521	268	23	50	53	125
32	Delhi(UT)	1,494	116	525	323	358	144
33	J&K(UT)	32,674	4,577	10,390	6,692	539	7,565
34	Ladakh(UT)	994	360	118	252	6	4
35	Lakshadweep(UT)	-	-	-	-	-	-
36	Puducherry(UT)	1,109	197	278	86	212	131
<b>Sub-total(UT):-</b>		<b>36,915</b>	<b>5,524</b>	<b>11,346</b>	<b>7,429</b>	<b>1,210</b>	<b>8,005</b>
<b>GrandTotal</b>		<b>15,38,549</b>	<b>2,63,267</b>	<b>3,52,073</b>	<b>2,57,657</b>	<b>2,11,506</b>	<b>2,35,035</b>